

(3)

Central Administrative Tribunal
Principal Bench

CP-150/2003 In
OA-2293/2001

New Delhi this the 13th day of August, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

1. Programme Staff Association
of All India Radio & Doordarshan
through its Shri V.A. Magazine
Director,
Directorate of Programme Exchange Service
4th Floor, Akashvani Bhawan,
Sansad Marg,
New Delhi-110001
2. Shri Mohinder Kohli
S/o Shri S.D. Kohli
R/o 1-4, Parwan Vihar
Sector-9, Rohihi,
Delhi-110085
3. Shri Alok Kumar Singh
S/o Shri S.S. Shastri
R/o C-42/6, East Patel Nagar
New Delhi:110065.
4. Shri Ashok Karam
S/o Shri J.J.Karam
R/o 46/6, East Patel Nagar
New Delhi:110065.

-Petitioners

(None Present)

Versus

1. Shri Pawan Chopra
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan
Dr. Rajendra Prasad Marg
New Delhi:110001
2. Shri K.S. Sharma
Chief Executive Officer/Dte.General
Prasar Bharti
Parliament Street
New Delhi.

-Respondents

(By Advocate: Shri M.K. Bhardwaj, proxy counsel for
Shri A.K. Bhardwaj)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for respondents has submitted

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a copy of Hon'ble High Court's order dated 25.6.2003 in C.W.P. filed against Tribunal's order in OA-2293/2001, copy placed on record.

2. In the above circumstances, C.P. 150/20203 is dismissed. Notices to the alleged contemners are discharged. File to be consigned to the record room.

V.K.Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.